

**Statement in respect of Sanctioned Strength and Vacancies of President, Member & Supporting Staff
in the State Commissions, prepared in terms of Hon'ble Supreme Court of India Order dated 22.02.2021
in S.M.W. Petition (C) No.2 of 2021**

Sl. No.	States Commission	Nomenclature of Post	Total Sanctioned Strength	Total Working Strength	Total Vacancy	Vacancies likely to arise in next six months	Remarks
1	Andhra Pradesh	President	1	1	0		
		Member	4	1	3	1	
		Supporting Staff	29	21	8		
2	A & N Islands	President	1	0	1		
		Member	4	0	4		
		Supporting Staff	7	0	7		
3	Arunachal Pradesh	President	1	1	0		
		Member	2	2	0		
		Supporting Staff	7	7	0		
4	Assam	President	1	0	1	1	
		Member	2	0	2		
		Supporting Staff	8	6	2		
5	Bihar	President	1	1	0		
		Member	4	0	4		
		Supporting Staff	19	12	7		
6	Chandigarh	President	1	1	0		
		Member	2	2	0		Additional Requirement of 2 Posts
		Supporting Staff	14	14	0		Additional Requirement of 70 Posts
7	Chattisgarh	President	1	1	0		
		Member	3	3	0		
		Supporting Staff	46	39	7		
8	Daman & Diu	President			0		Info. not recd.
		Member			0		
		Supporting Staff			0		
9	Dadar Nagar Haveli	President			0		Info. not recd.
		Member			0		
		Supporting Staff			0		
10	Delhi	President	1	1	0		
		Member	4	1	3		
		Supporting Staff	15	10	5		
11	Goa	President	1	0	1		
		Member	4	1	3		
		Supporting Staff	15	11	4		

Sl. No.	States Commission	Nomenclature of Post	Total Sanctioned Strength	Total Working Strength	Total Vacancy	Vacancies likely to arise in next six months	Remarks
12	Gujrat	President	1	1	0		
		Member	8	6	2	3	
		Supporting Staff	37	17	20		
13	Haryana	President	1	1	0		
		Member	4	3	1		
		Supporting Staff	36	32	4		
14	Himachal Pradesh	President	1	0	1		
		Member	2	2	0		
		Supporting Staff	29	26	3	1	
15	Jammu & Kashmir	President			0		Info. not recd.
		Member			0		
		Supporting Staff			0		
16	Jharkhand	President	1	0	1		
		Member	2	0	2		
		Supporting Staff	14	11	3		
17	Karnataka	President	1	1	0		
		Member	2	2	0		
		Supporting Staff	36	34	2		
18	Kerala	President	1	1	0		
		Member	3	3	0		
		Supporting Staff	N.A.	N.A.			
19	Lakshadweep	President			0		Info. not recd.
		Member			0		
		Supporting Staff			0		
20	Madhya Pradesh	President	1	1	0		
		Member	5	2	3		
		Supporting Staff	40	38	2		
21	Maharashtra	President	1	0	1		
		Member	11	6	5	1	
		Supporting Staff	65	52	13	1	
22	Manipur	President			0		Info. not recd.
		Member			0		
		Supporting Staff			0		
23	Meghalaya	President	1	1	0		
		Member	4	4	0		
		Supporting Staff	N.A.	N.A.			
24	Mizoram	President	1	1	0		
		Member	2	1	1		
		Supporting Staff	8	8	0		

Sl. No.	States Commission	Nomenclature of Post	Total Sanctioned Strength	Total Working Strength	Total Vacancy	Vacancies likely to arise in next six months	Remarks
25	Nagaland	President	1	0	1		
		Member	2	2	0		
		Supporting Staff	4	4	0		
26	Odisha	President	1	1	0		
		Member	4	0	4		
		Supporting Staff	25	13	12		
27	Pondicherry	President	1	1	0		
		Member	2	0	2		
		Supporting Staff	4	2	2		
28	Punjab	President	1	1	0	25 July 2021	
		Member	4	2	2		
		Supporting Staff	41	39	2		Additional Requirement of 151 Posts
29	Rajasthan	President	1	1	0		
		Member	10	7	3		
		Supporting Staff	112	77	35	1	
30	Sikkim	President	1	1	0		
		Member	2	2	0		
		Supporting Staff	18	12	6		
31	Tamil Nadu	President	1	0	1		
		Member	4	2	2		
		Supporting Staff	40	32	8		
32	Telangana	President	1	1	0		
		Member	2	1	1		
		Supporting Staff	20	19	1	2	
33	Tripura	President	1	1	0	1	
		Member	2	1	1		
		Supporting Staff	N.A.	N.A.			
34	Uttar Pradesh	President	1	1	0		
		Member	4	4	0	1	
		Supporting Staff	95	75	20	2	
35	Uttarakhand	President	1	1	0		
		Member	4	0	4		
		Supporting Staff	18	15	3		
36	West Bengal	President	1	1	0		
		Member	10	8	2		
		Supporting Staff	N.A.	N.A.			

Note : 'N.A.' means Not Available

**Statement in respect of Sanctioned Strength and Vacancies of President, Member & Supporting Staff
in the District Commissions, prepared in terms of Hon'ble Supreme Court of India Order dated 22.02.2021
in S.M.W. Petition (C) No.2 of 2021**

Sl. No.	District Commissions in the State	Nomenclature of Post	Total Sanctioned Strength	Total Working Strength	Total Vacancy	Vacancies likely to arise in next six months	Remarks
1	Andhra Pradesh	President	17	5	12	1	
		Member	34	34	0		
		Supporting Staff	187	152	35	3	
2	A & N Islands	President	1	0	1		
		Member	2	0	2		
		Supporting Staff	4	0	4		
3	Arunachal Pradesh	President	4	4	0		
		Member	8	3	5		
		Supporting Staff			0		No separate Staff
4	Assam	President	23	21	2		
		Member	46	31	15	2	
		Supporting Staff	67	39	28		
5	Bihar	President	38	18	20		
		Member	76	25	51		
		Supporting Staff	N.A.	N.A.	0		
6	Chandigarh	President	2	2	0	1	
		Member	4	4	0		
		Supporting Staff	86	23	63		
7	Chattisgarh	President	12	12	0		
		Member	54	27	27		
		Supporting Staff	254	143	111		
8	Daman & Diu	President			0		
		Member			0		
		Supporting Staff			0		
9	Dadar Nagar Haveli	President			0		
		Member			0		
		Supporting Staff			0		
10	Delhi	President			0		
		Member			0		
		Supporting Staff			0		
11	Goa	President	2	2	0		
		Member	4	4	0	1	
		Supporting Staff	16	12	4		
12	Gujrat	President	26	16	10		
		Member	52	30	22	10	
		Supporting Staff	160	68	92		

Sl. No.	District Commissions in the State	Nomenclature of Post	Total Sanctioned Strength	Total Working Strength	Total Vacancy	Vacancies likely to arise in next six months	Remarks
13	Haryana	President	22	13	9	3	
		Member	44	25	19	3	
		Supporting Staff	262	213	49	5	
14	Himachal Pradesh	President	4	2	2		
		Member	24	19	5		
		Supporting Staff	49	46	3		
15	Jammu & Kashmir	President			0		
		Member			0		
		Supporting Staff			0		
16	Jharkhand	President	24	1	23	1	
		Member	48	3	45	1	
		Supporting Staff	245	103	142		
17	Karnataka	President	31	27	4	18	
		Member	62	56	6	28	
		Supporting Staff	317	248	69		
18	Kerala	President	14	9	5		
		Member	28	27	1	2	
		Supporting Staff			0		
19	Lakshadweep	President			0		
		Member			0		
		Supporting Staff			0		
20	Madhya Pradesh	President	20	14	6	4	
		Member	75	31	44	8	
		Supporting Staff	268	218	50	2	
21	Maharashtra	President	40	29	11	1	
		Member	80	69	11	2	
		Supporting Staff	432	258	174	4	
22	Manipur	President			0		
		Member			0		
		Supporting Staff			0		
23	Meghalaya	President	11	7	4		
		Member	22	0	22		
		Supporting Staff	N.A.	N.A.			
24	Mizoram	President	8	6	2		
		Member	16	12	4		
		Supporting Staff	14	14	0		

Sl. No.	District Commissions in the State	Nomenclature of Post	Total Sanctioned Strength	Total Working Strength	Total Vacancy	Vacancies likely to arise in next six months	Remarks
25	Nagaland	President	8	7	1		
		Member	16	16	0		
		Supporting Staff	13	13	0		
26	Odisha	President	31	5	26	1	
		Member	62	39	23	17	
		Supporting Staff	166	128	38	1	
27	Pondicherry	President	1	0	1		
		Member	2	1	1		
		Supporting Staff	3	1	2		
28	Punjab	President	20	11	9		
		Member	40	11	29	5	
		Supporting Staff	N.A.	N.A.	0		
29	Rajasthan	President	37	29	8	3	
		Member	74	62	12	3	
		Supporting Staff	284	214	70		
30	Sikkim	President	4	4	0		
		Member	8	7	1		
		Supporting Staff	36	20	16		
31	Tamil Nadu	President	30	5	25	2	
		Member	64	11	53	1	
		Supporting Staff	184	138	46	1	
32	Telangana	President	12	11	1		
		Member	24	18	6		
		Supporting Staff	132	70	62	1	
33	Tripura	President	4	4	0		
		Member	8	6	2		
		Supporting Staff	N.A.	27			
34	Uttar Pradesh	President	79	51	28	11	
		Member	158	110	48	36	
		Supporting Staff	402	346	56		
35	Uttarakhand	President	13	12	1		
		Member	26	8	18		
		Supporting Staff	59	53	6		
36	West Bengal	President	25	20	5	2	
		Member	50	48	2	2	
		Supporting Staff	N.A.	N.A.			

Note : 'N.A.' means Not Available